

(ख) से (घ). हालांकि बैंकों द्वारा, राष्ट्रीय नीतियों एवं प्राथमिकताओं को ध्यान में रखते हुए, कोई विशिष्ट शाखावार/वर्गवार राशि-निर्धारण नहीं किया गया है, फिर भी सरकारी क्षेत्र के बैंको की सभी शाखाओं उग्रस्थित क्षेत्रों में छोटे ऋणकर्ताओं की ऋण आवश्यकताओं को पूरा करने की ओर विशेष ध्यान दे रहे हैं। 20-सूत्रीय कार्यक्रम के संदर्भ में, सरकारी क्षेत्र के बैंको ने इस कार्यक्रम से लाभान्वित होने वाले समाज के कमजोर वर्गों में सम्बन्धित व्यक्तियों जैसे भूमिहीन मजदूरों, बहुधा मजदूरी में मुक्त हुए व्यक्तियों और हथकरघा बुनकरों की सहायता की कई योजनाएँ तैयार की हैं, और उन्हें लागू किया जा रहा है। सरकारी क्षेत्र के बैंक क्षेत्रीय ग्रामीण बैंको का भी प्रायोजन कर रहे हैं जो छोटे और सीमान्तिक किसानों और ग्रामीण कारीगरों को ऋण की सुविधा देने के लिये स्थापित किये जा रहे हैं।

**Exemption given to Textile Mills from obligation of producing controlled Cloth**

2986 SHRI Y. ESWARA REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to exempt all textile mills from the obligation of producing controlled cloth; and

(b) if so, the facts and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Exemption from production of controlled cloth has been given for a period of one year to those mills, in the private and the public sector, which have shown accumulated losses, after accounting for reserves in their latest balance sheet.

(b) As the production of controlled cloth involves an element of loss, and the capacity of weak mills to off-set such loss by producing non-controlled cloth is limited, exemption for a limited period of one year has been justifiably given.

**Closure of Textile Mills in West Bengal**

2988. SHRI TUNA ORAON: Will the Minister of COMMERCE be pleased to state:

(a) whether many textile mills in West Bengal are facing closure; and

(b) if so, the steps taken to tone up these mills?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) and (b). Owing to insufficient supply of power, mills in West Bengal are forced to close two shifts of working every week, but they are not facing closure.

**State level Coordination Committees for Banking**

2989 PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the names of States in which State Level Coordination Committees for Banking have been set up along-with the names of such among them as have included the M.Ps. in these Committees; and

(b) the names of States (i) which have not set up these committees so far or (ii) which have not associated M.Ps on the committees constituted by them?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI

**FRANAB KUMAR MUKHERJEE:**

(a) and (b). Reserve Bank of India have reported that according to the information available with them, State level Coordination Committees have been set up in all the States except the States of Manipur, Tripura and Nagaland and that the present composition of these Committees which is determined by the respective State Governments does not include Members of Parliament.

**Visit of the Managing Director of Cashew Corporation of India to Mozambique**

2990. **SHRI A. K. GOPALAN:** Will the Minister of COMMERCE be pleased to state:

(a) whether the Managing Director of Cashew Corporation of India recently visited Mozambique to negotiate the import price of cashew; and

(b) if so, the salient features of the results achieved?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):**

(a) Yes, Sir. A two-member Delegation comprising of the Managing Director and the Chief Finance Manager of the Cashew Corporation of India held negotiations with the Joint Delegation of Tanzania and Mozambique at Maputo and discussions were further continued at Dar-es-Salaam during March 1976.

(b) The Delegation returned with an impression that differences in regard to the prices had been narrowed down considerably and the final offer, which was to follow, would be reasonable enough to conclude firm contracts. The offer actually received later on, after the return of delegation to India proved otherwise, necessitating further negotiations.

**Foreign Capital**

2991. **SHRI RAM BHALLAT PASWAN:** Will the Minister of FINANCE be pleased to state:

(a) whether foreign investors have sought assurance from Government in regard to the safety of investment in our country; and

(b) if so, the reaction of Government thereto?

**THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM):** (a) and (b). Proposals asking for guarantees for private foreign investments are received from time to time from other countries by Government. Government are not generally in favour of such bilateral arrangements.

**Proposal to Develop various Historic Places as Tourist Centres in Bihar**

2992. **SHRI BHOGENDRA JHA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is proposed to develop the historic places like Ahilyasthan and Gautamkund in Darbhanga District, Balirajgarh, Bisfi, Girjasthan and Bisoul (where Rama led by Vishwamitra had halted) as tourist centres in Bihar;

(b) if so, the main features thereof; and

(c) whether Union Government propose to advise the State Tourism Department to develop the above places as tourist centres?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL-SINGH):** (a) No, Sir.

(b) Does not arise.